

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 852/MP/2025

Subject : Petition under Section 66 of the Electricity Act, 2003 read with Regulation 25 of the Central Electricity Regulatory Commission (Power Market) Regulations, 2021 for approval of Green RTM and High Price RTM on HPX platform.

Petitioner : Hindustan Power Exchange Limited (HPX)

Respondent : Grid Controller of India Limited (GCIL)

Date of Hearing : **15.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Parvesh Kumar Sharma, Advocate, HPX
Shri Debajyoti Majumdar, GCIL
Shri Gajendra Singh Vasava, GCIL
Ms. Himani Dutta, GCIL

Record of Proceedings

At the outset, the learned counsel for the Petitioner submitted that the Petitioner has duly complied with the directions issued *vide* Record of Proceedings for the hearing dated 6.11.2025 and has, *vide* affidavit dated 18.12.2025, placed on record the comments received from one stakeholder along with the Petitioner's response thereto.

2. Considering the above, the Commission reserved the order in the matter.

By order of the Commission
Sd/-
(T.D. Pant)
Joint Chief (Law)

